

High Court of Sikkim

Record of proceedings

CRP No.03 of 2021

M/s. Himal Match Co. Pvt. Ltd. and Another

Petitioners

VERSUS

Kiran Agarwal

Respondent

Date : **16-09-2021**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, ACTING CHIEF JUSTICE**

For Petitioners

Mr. Passang Tshering Bhutia, Advocate.

For Respondent

None present.

ORDER

Learned Counsel for the Petitioners seeks to withdraw the
Petition with liberty to file afresh.

Considered and ordered accordingly.

CRP No.03 of 2021 stands disposed of as withdrawn.

Acting Chief Justice

16-09-2021